

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 27th June, 2016.

No. LJ (A) 23/85/Pt./353- On the recommendation of the Meghalaya Public Service Commission and approval of the High Court of Meghalaya and in exercise of the powers under item 3 of Column 1, 2, 3, 4 of the proviso of Rule 8 read with Rule 16 (1) of the Meghalaya Judicial Services Rules 2006, the Governor of Meghalaya is pleased to appoint temporarily the following persons as Grade III Judicial Officers under Meghalaya Judicial Service Rules 2006 in the scale of pay of Rs. 27700-770-33090-920-40450-1080-44770/- pm plus other allowances as admissible under the Rules with effect from the date of taking over charge and until further orders.

1. Smti Natalie Ione Dkhar,
2. Smti Desiree Mariette Koksi, Sangma Shadap,
3. Smti Darry Gretta Kharshing,
4. Smti Sneha Pangkime D. Sangma
5. Smti Bandarisha Kharlukhi
6. Smti Imarbakordor Lyngkhohi
7. Shri Jeremy Ashley Marak
8. Smti Ishana Rangsa Marak
9. Smti Benietta Majaw
10. Smti Basukshisha Kharbithai
11. Smti Rikchame Dachi K. Sangma
12. Shri Balkim Manda Sangma



(L.M. Sangma),

Special Secretary to the Govt. of Meghalaya,
Law (A) Department.

Memo No. LJ (A) 23/85/Pt./353 -A,
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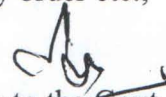
..... Dated Shillong, the 27th June, 2016.

1. The Private Secretary to Chief Minister Meghalaya.
2. The Private Secretary to Deputy Chief Minister (Law).
3. The Private Secretary to Chief Secretary, Government of Meghalaya, Shillong.
4. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
5. The Chairperson Meghalaya Public Service Commission with reference to letter No. MPSC/D-28/1/2014-2015/109 dt. 13.04.2016.
6. The Registrar General High Court of Meghalaya, Shillong.
7. The Accountant General, Meghalaya, etc., Shillong.
8. The Additional Advocate General, High Court of Meghalaya, Shillong.
9. The Registrar, High Court of Meghalaya, Shillong.
10. The District & Sessions Judge, Shillong/Nongpoh/Nongstoin/Jowai/Tura/Williamnagar.
11. The Chief Judicial Magistrate, Shillong/ Nongpoh/Nongstoin/Jowai/Tura/Williamnagar.
12. Personnel & AR (A) Department.

13. Smti Natalie Ione Dkhar, D & D's Mansion,
C/o B.H. Diengdoh, Quinton Road (Police Bazar),
Shillong-793001.
14. Smti Desiree Mariette Koksi, Sangma Shadap,
C/o Ms Monica Pohrmen, Cleve Colony,
Opposite Arunachal Bhawan
Tripura Castle Road, Shillong – 793003.
15. Smti Darry Gretta Kharshing, C/o Mrs. B. Khashiing
Madan Laban, Shillong – 793004.
16. Smti Sneha Pangkime D. Sangma, Rongkhon Songgital
Dakopgre, Tura, West Garo Hills, Meghalaya
P.O. Dakopgre P.S. Tura – 794101.
17. Smti Bandarisha Kharlukhi, Nongthymmai, Lumiablot
near Community Hall Lumiablot Shillong – 793014.
18. Smti Imarbakordor Lyngkhai, Umpohliw Cottage,
Nongrah (Lummarboh) East Khasi Hills District,
Meghalaya, Shillong-793006.
19. Shri Jeremy Ashley Marak, C/o Shri T.T.C. Marak,
Umsawli Village Shillong Mawdiangdiang,
East Khasi Hills-793018.
20. Smti Ishana Rangsa Marak, C/o Shri P.D. Shira,
MLA Hostel Staff Quarter, Police Bazar,
Shillong – 793001.
21. Smti Benietta Majaw, Majaw Cottage
(Opposite Malki Presbyterian School)
Sisorai Lane Nongshiliang Malki Shillong – 1.
22. Smti Basukshisha Kharbithai, C/o Smti M. Kharbithai
Main Road, Mawryngkneng East Khasi Hills
Meghalaya-793021.
23. Smti Rikchame Dachi K. Sangma, Tura Reserve Gittim,
P.O Araimile District West Garo Hills, Meghalaya-794101.
24. Shri Balkim Manda Sangma, North Kujikura, Dalu
P.O. Barengapara West Garo Hills, Meghalaya - 794103
25. The Director of Printing & Stationery Meghalaya, Shillong for publication of the
above notification in the next gazette.
26. The Medical Superintendent Civil Hospital Shillong/Ganesh Das Hospital
Shillong.
27. DEO, Law Department.
28. Law (B) Department.
29. Guard file.

They are to report for duty to the Registrar General High Court of Meghalaya within 14 (fourteen) days from the date of issue of this notification alongwith the Medical Fitness Certificate from the Medical Superintendent Civil Hospital Shillong and Ganesh Das Hospital Shillong for male and female respectively with copy to this Department.

By order etc.,



Special Secretary to the Govt. of Meghalaya,
Law (A) Department.
